

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

242. IA/15/2024 IA/243/2023 CP/193(MB)2023

IN THE MATTER OF

Sarla Khemka

... Petitioner

Vs

Bharat Glass Tube Ltd

... Respondent

U/s 58(3), 59, 213, 241(1), 242(4) & 244 of the Companies Act, 2013

Order Delivered on 24.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **19.06.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/